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# WRITTEN ANSWERS TO QUESTIONS

#### Crash of Mig-21 Aircraft in Delhi

\*245. SHRI HARI SINGH:

#### SHRIMATI RENUKA CHOW-DHURY;

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that a Mig. 21 fighter of the Indian Air Force crashed near Najafgarh in South.West Delhi on the 8th November, 1988,
- Ob) if so, what we're the causes of this crash; and
- (c) how many Civilian lives were lost due to the above crash?

THE MINISTET OF DEFENCE (SHRI K. C. PANT): (a) Yes, Sir.

- (b) A court of enquiry has been ordered into the accident and is in progress.
- (c) Four civilians lost their lives as a result of the crash.

### Awarding of revised pay-scales to the ISM Doctors

#### \*246. SHRI PRAMOD MAHAJAN: SHRI SHANKER SINH VAGHELA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased ».o state:

- (a) whether discussions for arriving at a decision fo'r awarding revised pay-scales, etc. as recommended by the Fourth Pay Commission for the doctors of the Indian Systems of Medicians and Homoeopathy. have been completed; if so, what are the details thereof;
- (b) when were the Pay Commission's recommendations announced: and
- fc) when was the interim relief provided to the ISM doctors and how much?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE); (a) The matter at present ig under active consideration of the Ministry of Finance.

- (b) June, 1986.
- (c) No interim relief has been provided to ISM doctors as the recommendations of the Fourth Pay Commission are still under consideration.

## U.N.I.C.E.F. Report on the death of children in India

- •247. SHRIMATI RENUKA CHOW-DHURY; Will the Mmister of HEALTH AND FAMILY WELFARE b<sub>e</sub> pleased to state:
- (a) whether it is a fact that according to a report of the United Nations Inernational Children's Emergency Fund, out of the two crores children born in India every year. 70 per cent of them die within four years;
- (b) if so, what are the details thereof:
  - (c) the causes of the deaths; and
- (d) whether any steps are being taken by Government to save the lives of the children and if so, the funds allocated for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b) According to latest estimate of Sample Registration Scheme of Registrar General of India the death rate of children in the age group O 4 years was 38.4 per 1000 for the year 1985.

- (c) The important causes "of childhood mortality are pre-maturity, diarrhoeal diseases, acute respiratory infection, diseases preventable by immunisation e.g. tetanus, diphtheria, tuberculosis etc. and mal-nutrition.
- (d) In addition to a sum of Rs. 520 crores allocated by Department of Women and Child Development fo\* implementation of Integrated Child